

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2074(KB)2019  
IA(I.B.C)/2035(KB)2023,  
IA(I.B.C)/821(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SANJEEV KR. MISHRA VS ABHIJEET HAZARIBAGH TOLL ROAD LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Sauritro Ganguly, Adv. ] For the Applicant  
Mr. M.S. Tiwari, Adv. ]  
Mr. Anirudh Singh, Adv. ]

Mr. Abhrajit Mitra, Sr. Adv. ] For the Liquidator  
Mr. D. N.Sharma, Adv. ]  
Mr. Debartha Chakraborty, Adv. ]  
Mr. K. Saraf, Adv. ]

**ORDER**

1. Ld. Sr. Counsel and Ld. Counsel for the parties present.
2. **IA(I.B.C)/2035(KB)2023:**
  - a. Heard, **Reserved for orders.**
  - b. Written notes of arguments be filed within seven days.
3. **IA(I.B.C)/821(KB)2024:**
  - a. Extension to the exclusion for a period of six months from this date is granted.
  - b. Hence, this application is accordingly allowed and **disposed of.**
4. We accept the liquidator to file his quarterly progress report.
5. C.P. (IB)/2074(KB)2019 for further progress report on **27.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**